

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	205,482,494.00	1	68,667,000.00	-	-	136,815,494.00	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP till 23rd January, 2023.
Total		1	205,482,494.00	1	68,667,000.00	-	-	136,815,494.00		



Annexure – 3

Name of the corporate debtor: Aishni Pharmaceuticals Private Limited; Date of commencement of CIRP: January 6, 2023; List of creditors as on: January 23, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	18.01.2023	205,482,494.00	68,667,000.00	Secured	0.00	0.00	No	100.00%	-	-	-	136,815,494.00	Document supporting the Interest Calculation not provided

